

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-20651 -JK (LD) of 2024
DATED:- 23 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

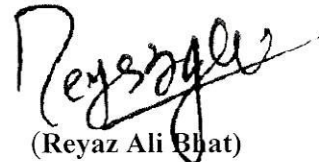
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 23.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer


Annexure to the Government Order No.20651-JK(LD) of 2024 dated 23.12.2024

S.No	Titled of the case	Officer In-Charge(OIC)	Designation	E-Mail id/Mobile No.
1.	Arbitration Petition 16/2024 Aziz Tea Stall V/s Director Industries Kashmir & Others (SICOP)	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir	bilaljksicop@gmail.com 9419970535
2.	CCP(S) 178/2024 M/s Bhat Rolling Shutters V/s Mr.Inderjeet & Ors.	Mr. Parvaiz Ahmad Bhat	Project Manager SICOP Kashmir	Xendiv2ndsidco@gmail.com 778089177
3.	Aiziz Tea Stall V/S General Manager (DIC) & Divisional Manager (SICOP)	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir	bilaljksicop@gmail.com 9419970535
4.	Aziz Tea Stall V/S Managing Director SICOP and others	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir	bilaljksicop@gmail.com 9419970535
5.	Aziz Tea Stall V/s Director Industries Kashmir, GM DIC Budgam, & MD SICOP & Ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir	bilaljksicop@gmail.com 9419970535
6.	M/S Dokspa Automobile and Construction V/s BB infrastructure Project Private Limited and others.	Mr. Mudasir Sidiq Wani	District Manager Kargil	7006425915

Reyazul

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